

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 249 of 1995

Thursday, this the 20th day of June, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K.R. Usha Kumari,
Telephone Operator Grade II,
Naval Telephone Exchange,
Cochin - 682 004
2. Smt. Annie Thomas,
Telephone Operator Grade II,
Naval Telephone Exchange,
Cochin - 682 004 .. Applicants

By Advocate Mr.M. Paul Varghese for Mr.KK Mohamed Ravuf

Versus

1. Union of India represented by
the Secretary, Ministry of Defence,
New Delhi.
2. Flag Officer Commanding-in-Chief,
Head Quarters, Southern Naval Command,
Kochi-4
3. Administrative Officer (Civilian),
Head Quarters, Southern Naval Command,
Kochi-4 .. Respondents

By Advocate Mr.Shafik MA for Mr.TPM Ibrahim Khan, SCGSC

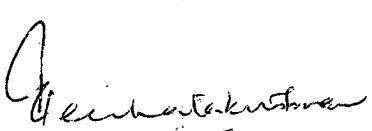
The application having been heard on 20th June, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Counsel on both sides submit that the reliefs prayed for have been granted to applicants by the department itself. Recording the submission, we dismiss the application as infructuous. No costs.

Dated the 20th June, 1996


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN